

F. No. 22013/3/2023-Ad. II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

North Block, New Delhi
Dated the 28th March, 2023

OFFICE ORDER No. 35/2023

With the approval of Competent Authority, the posting of IRS (C&IT) officers (Probationers) of 72nd and 73rd Batch in the grade of Assistant Commissioner of Indirect Taxes and Customs, is hereby ordered with immediate effect and until further orders:-

S. No.	BATCH / Emp ID	NAME OF THE OFFICER (Shri/Smt./ Ms.)	POSTING
1	2020/ 10430	ANU JOSH Y	DELHI GST & CX ZONE
2	2020/ 10441	VIVEK REDDY N	BENGALURU GST & CX ZONE
3	2020/ 10417	SARANS H MAHAJAN	DELHI GST & CX ZONE
4	2020/ 10416	BADETI SATHYA PRAKASH	MUMBAI GST & CX ZONE
5	2020/ 10422	PINNANI SANDEEP KUMAR	BENGALURU GST & CX ZONE
6	2020/ 10425	ASRAR AHMAD KICHLOO	AHMEDABAD GST & CX ZONE
7	2020/ 10437	MAHIMA KHICHAR	RANCHI GST & CX ZONE
8	2020/ 10439	SHUBHAM JAISWAL	MUMBAI GST & CX ZONE
9	2020/ 10443	MUNISH KUMAR	AHMEDABAD GST & CX ZONE
10	2020/ 10442	AKSHAY RANJUMESH	DELHI GST & CX ZONE
11	2021/ 10485	KANKANALA ANIL KUMAR	BENGALURU GST & CX ZONE
12	2021/ 10489	TANVI SONI	DELHI GST & CX ZONE
13	2021/ 10471	VAIBHAV JINDAL	VADODARA GST & CX ZONE
14	2021/ 10491	ANKIT TAXAK	VADODARA GST & CX ZONE
15	2021/ 10478	SHRUTI BANSAL	CHANDIGARH GST & CX ZONE
16	2021/ 10498	R PRABHU	CHENNAI GST & CX ZONE
17	2021/ 10484	MOHAMED JAVED A	DELHI GST & CX ZONE
18	2021/ 10480	THAMARAI PRIYA M	BENGALURU GST & CX ZONE
19	2021/ 10470	ANIRUDH R GANGAVARAM	CHENNAI GST & CX ZONE
20	2021/ 10474	UTSAV PRASAR	BHOPAL GST & CX ZONE
21	2021/ 10479	SAURABH SINGH	AHMEDABAD GST & CX ZONE
22	2021/ 10467	ANSHUMAN YADAV	DELHI GST & CX ZONE
23	2021/ 10506	NIVEDITHA RAJ	CHENNAI GST & CX ZONE
24	2021/ 10493	POOJA ASHOK KADAM	PUNE GST & CX ZONE
25	2021/ 10502	RUKMINI BANERJEE	MEERUT GST & CX ZONE
26	2020/ 10446	MAYANK MEGHWAL	HYDERABAD GST & CX ZONE
27	2021/ 10476	SELVAVINODHINI V	HYDERABAD GST & CX ZONE

2. The officer mentioned above shall be relieved latest by 31.03.2023 and must join at their new place of posting on or before 10th April, 2023. No representation whatsoever shall be entertained before they join at the new place of posting.

3. The Zones concerned shall send the compliance report regarding relieving and joining of the above officers to the Board (with a copy endorsed to ADG (HRM-II), DGHRD) latest by 17th April, 2023.


(S. A. Ansari)

Under Secretary to the Government of India

Copy to:

1. The Officer concerned.
2. All Principal Chief Commissioners / Principal Directors General / Chief Commissioners / Directors General of Customs & Indirect Taxes.
3. PS to FM / MOS (F) / Revenue Secretary/ Chairman, CBIC / All Members, CBIC / Commissioner (Coord.), CBIC / Pr. DG (Vig.) / CVO, CBIC.
4. All Heads of Department under CBIC/ Pr. CCA, CBIC, Delhi.
5. ADG (HRM-I), DGHRD / ADG (HRM-II), DGHRD.
6. The Manager Website, Directorate General of Systems, New Delhi for uploading on website of CBIC.
7. Office Order folder.



(S. A. Ansari)

Under Secretary to the Government of India